

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2894
TO BE ANSWERED ON AUGUST 08, 2024
CHANDIGARH METRO RAIL PROJECT**

NO. 2894. SHRI MANISH TEWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the amount of funds sanctioned and utilized for Chandigarh Metro Rail Project;**
- (b) whether Chandigarh Metro Project is planned in a phase-wise manner;**
- (c) if so, the details of progress made so far;**
- (d) the reasons for the delay in the said project; and**
- (e) whether any timeline has been fixed for the completion of the said project and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): 'Urban planning' is a State subject. Therefore, the respective State Governments/UT Administrations are responsible for planning, initiating and developing urban transport infrastructure including integration amongst various modes of public transport.

Central Government has formulated National Urban Transport Policy (NUTP), 2006, Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017, which act as a guide to State Governments/UT Administrations for integrated planning and implementation of urban transport systems. Central Government provides financial assistance to urban rail based system based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Governments/UT Administrations.

Presently, no proposal of Metro project in Chandigarh has been submitted by concerned UT Administration to Central Government.
